

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s St. John Freight Systems Ltd

PETITION NUMBER : CP/759/IB/2018

**APPLICATION NUMBER : a) MA/839/2019
b) MA/840/2019
c) MA/842/2019**

ORDER

208)(a) MA/839/2019 in CP/759/IB/2018

Ld. Counsel Mr. T.K. Bhaskar for the Applicant. Ld. Counsel Mr. V. Bathri Narayan for the Respondent.

Ld. Counsel for the Respondent filed a memo vide SR. No.2277 dated 06.05.2024 stating that they have complied with the order of the payment of money to the Corporate Debtor.

In view of the above, nothing survives in this application and **MA/839/2019 is disposed of as infructuous.**

208)(b) MA/840/2019 in CP/759/IB/2018

Ld. Counsel Mr. T.K. Bhaskar for the Applicant. Ld. Counsel Mr.V.V.Sivakumar for Axis Bank.

In this case, Axis Bank filed a memo vide SR No.2215 dated 02.05.2024 that they have already filed appeal before the NCLAT on 26.04.2024 against the order of this Tribunal dated 18.04.2024.

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The fact remains that Axis Bank had not complied with the order of this Tribunal and also no stay has been granted by NCLAT. **Axis Bank is directed to comply with the order of this Court within a week failing which contempt proceedings will be initiated.**

List the application for hearing on **06.06.2024**.

208)(c) MA/842/2019 in CP/759/IB/2018

Ld. Counsel Mr. T.K. Bhaskar for the Applicant. Ld. Counsel Mr. R. Imayavaramban for IDBI Bank.

Ld. Counsel for the Respondent IDBI filed a memo vide SR. No.2254 dated 06.05.2024 stating that they have complied with the order of the payment of money to the Corporate Debtor.

In view of the above, nothing survives in this application and **MA/842/2019 is disposed of as infructuous.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk